

**(OPEN COURT)**

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH  
ALLAHABAD**

ALLAHABAD this the 16<sup>th</sup> day of *September, 2019*.

**HON'BLE MR. JUSTICE BHARAT BHUSHAN, MEMBER (J)**

Original Application Number. 330/00203/2012.

Noor Muhammad and others ..... Applicants.

**VE R S U S**

Union of India and Another. ..... Respondents

Advocate for the applicants :Shri Damodar Pandey (absent)  
Advocate for the Respondents : Ms. Shruti Malviya

**O R D E R**

List revised. No one is present for the applicants. Shri Dharmendra Tiwari, brief holder of Ms. Shruti Malviya, learned counsel for the respondents is present.

2. A perusal of order sheets reveal that the applicants' counsel has not been appearing since last several dates. It appears that the applicants have lost interest in pursuing the matter. Accordingly, the OA is dismissed in default and for want of prosecution.

**(JUSTICE BHARAT BHUSHAN)  
MEMBER- J.**

Anand...